

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:22
ANSWERED ON:13.03.2012
SHOW CAUSE NOTICES TO TV CHANNELS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether some Television Channels in the country have recently been issued show cause notices by the Government for telecasting scenes involving excessive violence, abuses and obscenity in their programs:
- (b) if so, the details thereof:
- (c) whether some TV channels have made appeal to Courts against such notices;
- (d) if so, the details thereof; and
- (e) The present status of each of the show cause notices issued by the Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

- (a) & (b): The details of Show Cause Notices sent to private satellite TV channels in the recent past during the period from 1st January, 2011 in respect of telecast of programmes showing obscenity and violence, etc. are given in the Annexure.
- (c) & (d): No private satellite TV channel has so far filed any petition in any Court of Law in respect of cases covered in the Show Cause Notices mentioned in the Annexure.
- (e) : The information is given in the Annexure as referred to in reply to parts (a) & (b) above.